

**NO. 9**

Memorandum of Appearance through Advocate-on-Record

(S.C.R., Order XIX Rule 9)

IN THE SUPREME COURT OF INDIA

[Appellate Jurisdiction]

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[Original Jurisdiction]

Appeal No.....of ..... 20.....

Case

[A.B.]

[Appellant]

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[State of A.B.]

[Plaintiff]

Vs.

[C.D.]

[Respondent]

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[State of C.D.]

[Defendant]

To

The Registrar,

Please enter an appearance for the above-named Respondent (or the defendant) in this appeal/case.

Dated this the ..... day of .....20.....

(Signed).....

Advocate on record for the Respondent.

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